

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). Yes, Sir. A proposal received from the sugar industry in this regard is under consideration of the Government.

बस दुर्घटनाग्रस्त यात्रियों को प्रतिकर

319. श्री राम गोपाल शालवाले :
श्री ओ० प्र० त्यागी :

क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेल दुर्घटनाग्रस्त यात्रियों को प्रतिकर दिया जाता है ;

(ख) क्या यह भी सच है कि बस दुर्घटनाग्रस्त यात्रियों को कोई प्रतिकर नहीं दिया जाता ;

(ग) यदि हाँ, तो इस के क्या कारण हैं; और

(घ) बस दुर्घटनाग्रस्त यात्रियों को पर्याप्त प्रतिकर देने के लिये क्या कार्यवाही की गई है ?

परिवहन तथा नौवहन मंत्री (डा० बी० के० आर० बी० राव) : (क) जी हाँ ।

(ख) से (घ). सड़क दुर्घटना में घायल व्यक्तियों या उनके कानूनी हकदारों को क्षतिपूर्ति की अदायगी सुनिश्चित करने के लिये मोटरगाड़ी अधिनियम, 1939 के अध्याय 8 में अन्य पक्ष जोखिम के लिये मोटर गाड़ियों का अनिवार्य बीमा कराने की व्यवस्था है । यह उन्हीं मामलों के लिये है, जिनमें सक्षम क्षेत्राधिकार के न्यायालय द्वारा उनके हक में डिक्री दे दी गई हो या मोटर दुर्घटना दावा न्यायाधिकरण द्वारा क्षतिपूर्ति पंचाट दे दिया गया हो ;

Report of Agricultural Prices Commission on Wheat Policy

*320. Shri D. C. Sharma:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shrimati Tarkeshwari Sinha:
Shri R. S. Vidyarthi:
Shri Onkar Lal Berwa:
Shri Sharda Nand:
Shri D. N. Patodia:
Shri R. Barua:
Shri C. C. Desai:
Shri Y. A. Prasad:

Will the Minister of Food and Agriculture be pleased to state:

(a) the recommendations made by the Agricultural Prices Commission in its report on wheat policy for the 1967-68 season;

(b) the recommendations accepted by Government and the steps taken to implement them; and

(c) the recommendations not accepted by Government together with the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-527/67].

(b) and (c). A statements is laid on the Table of the Sabha. [Placed in Library. See No. LT-528/67].

भूमि अधिग्रहण विधियों के अध्ययन के लिये समिति

*321. श्री सिद्धेश्वर प्रसाद :
श्री राम कृष्ण गुप्त :
श्री रणवीर सिंह :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने भूमि अधिग्रहण सम्बन्धी विधियों पर विचार करने के लिये केन्द्रीय और राज्य सरकारों के प्रतिनिधियों की एक समिति गठित करने का निर्णय किया है ;

(ख) यदि हां, तो समिति के निर्देश-पद क्या हैं; और

(ग) समिति के सदस्यों के नाम क्या हैं;

साद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्दे (क) जी हां, शायद माननीय सदस्य का आशय भूमि अधिग्रहण अधिनियम, 1894 सम्बन्धी समिति की स्थापना के प्रस्ताव से है।

(ख) और (ग). मामले पर विचार किया जा रहा है।

Smuggling of Foodstuffs to China

***322. Shri Samar Guha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that recently smuggling of foodgrains, oil, sugar, salt and other foodstuffs, to China-occupied Tibet across Sikkim and Darjeeling borders has increased;

(b) whether it is a fact that some Indian businessmen in collusion with the Chinese agents have established a few centres of blackmarketing in these hill areas; and

(c) if so, the steps which Government have taken to haul up these blackmarketeers and give them exemplary punishment and stop such smuggling?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir. As far as Government is aware, it is not a fact.

(b) The Government have no such information.

(c) Does not arise.

Viscounts

***323. Shri Jagannath Rao Joshi:**
Shri Hakim Chand Kachwai:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that the Indian Airlines Corporation had to incur a loss of Rs. one crore and eleven lakhs on account of the operation of Viscounts in 1966-67; and

(b) if so, the reasons therefor?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). There was a loss of Rs. 111.61 lakhs in the operation of Viscounts by the Indian Airlines Corporation during 1965-66. With the introduction of Caravelles on the trunk routes the Viscounts had to be diverted mostly to short-haul regional routes. Due to a lower load factor on the regional routes there was a drop in revenue. This, coupled with increased cost of operation, was mainly responsible for this loss.

Freight Rates

***325. Shri Indrajit Gupta:**
Shri Ram Kishan Gupta:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether the U.S. Shippers' Conference has decided to increase their freight rates;

(b) if so, the extent to which this is likely to put up India's import bill; and

(c) steps, if any, taken at Government and trade levels to lessen the impact of the anticipated blow to our balance of trade?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) to (c). The following three Conferences serving the India-USA trade have announced their intention to increase their